

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

RE – ASSEMBLED BUDGET SESSION

THURSDAY, JUNE 12th, 2014

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. **Shri C.R. Marak, MLA** to call the attention of the Minister in-charge Public Health Engineering under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 12th May, 2014 under the caption “GSWSS feeder river faces threat”.
3. Resolutions.
4. Motions.

*Shillong,
The 11th June, 2014.*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.*